

Place : New Delhi
Date : 27.12.2023

For Radico Khaitan Limited
Dinesh Kumar Gupta
Senior VP - Legal & Company Secretary

FORM A	
PUBLIC ANNOUNCEMENT	
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF CUBE HIGHWAYS OPERATIONS MANAGEMENT PVT. LTD.	
1. Name of Corporate Person	CUBE HIGHWAYS OPERATIONS MANAGEMENT PVT. LTD.
2. Date of incorporation of Corporate Person	19 th April, 2020
3. Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Delhi
4. Corporate identity number / limited liability identity number of Corporate Person	U45203DL2020FTC363337
5. Address of the registered Office and Principal office (if any) of Corporate Person	Registered Office : B-376, Upper Ground Floor, Nirman Vihar, New Delhi - 110092 Corporate Office : Unit No.1901, 19 th Floor, Tower B, World Trade Tower, Plot C-1, Sector 16, Noida-201301
6. Liquidation commencement date of Corporate Person	26th December, 2023
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name: Shiv Nandan Sharma IBBI Registered E-mail: sharmasn@gmail.com Address: 129, Navjeevan Vihar, Ground Floor, Near Aurobindo College, New Delhi -110017 E-mail on which claims have to be sent: liquidation.chom@gmail.com Mobile: (+91) 954000212 IBBI Regn. No.: IBBI/PA-001/IP-P00384/2017-18/10641 AFA Valid till 06 th November, 2024
8. Last date for submission of claims	25th January, 2024
Notice is hereby given that the Cube Highways Operations Management Private Limited has commenced voluntary liquidation on 26th December, 2023. The stakeholders of Cube Highways Operations Management Private Limited are hereby called upon to submit a proof of their claims, on or before 25th January 2024, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only at email liquidator.chom@gmail.com. All other stakeholders may submit the proof of claims in person, by post (to Shiv Nandan Sharma, Liquidator of Cube Highways Operations Management Private Limited, 129, Ground Floor, Navjeevan Vihar, Near Aurobindo College, New Delhi -110017) or by electronic means at email liquidator.chom@gmail.com. Submission of false or misleading proofs of claim shall attract penalties. Sd/- Shiv Nandan Sharma Date: 28.12.2023 Place: New Delhi Liquidator in the matter of Voluntary Liquidation of Cube Highways Operations Management Private Limited	

MADHUR NOUR

Regd. Add: C
Opp: Vashi Railway

Sale of /
Date and Time :
(W)
Sale of Corporate Debtor/
Mumbai Bench vide order
The sale will be done by
(Linkstar Infosys Private

Block	Class	
I	Land & Building	La Ah co co Ga

Reserve Price
1,29,99,600/-

Block	Class	
II	Plant & Machinery	32 Test loc Rat Kha Kol She BB Pur fac Aha (De E-J -W

Reserve Price
2,14,63,600/-

Last date of submission
Documents
Declaration of Eligibility
Inspection of Assets of
Last Date for submission
Money Deposit
Date and time of E-Auct
bidders

Terms & Conditions of th
1. E-Auction will be cond
"BASIS" AND "NO RE
indemnities through ap
behalf of E-Auction
admin@e-auctions.co
2. Documents shall be su
in the detailed E-auction
bid form along with e
downloaded from the e
3. It is clarified that this in
of binding obligation

SHIV NANDAN SHARMA
Insolvency Professional
IBBI Regn. No. IBBI/PA-001/
IP-P00384/2017-18/10641

AFA Valid Till 06 November 2024

cm.gurugram@vistaarfinance.com		हस्ता/-
स्थान : बंगलोर		अधिकृत हस्ताक्षरी

प्रपत्र ए सार्वजनिक उद्घोषणा (भारतीय ऋणघोचन अक्षमता एवं दिवालिया बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) विनियमावली 2017 का विनियम 14) क्यूब हाइवेज ऑपरेशन्स मैनेजमेंट प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ	
1. निर्णयित व्यक्ति का नाम	क्यूब हाइवेज ऑपरेशन्स मैनेजमेंट प्राइवेट लिमिटेड
2. निर्णयित व्यक्ति के निर्णयिकरण की तिथि	19 अक्टूबर 2023
3. प्राधिकरण, जिसके अंतर्गत निर्णयित व्यक्ति निर्णयित/पंजीकृत है	रजिस्ट्रार ऑफ कंपनियां, दिल्ली
4. कोर्पोरेट व्यक्ति की निर्णयित पहचान संख्या / सीमित प्रतिक्रिया पहचान संख्या	U45203DL2020FTC363337
5. निर्णयित व्यक्ति के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता	पंजीकृत कार्यालय पता : बी-376, ऊपरी मू तल, निर्माण विहार, नई दिल्ली - 110092 निर्णयित कार्यालय : सुनित नं. 1901, 19वां तल, टॉवर बी, वार्ड ट्रेड टॉवर, बृल्ल सी-1, सेक्टर-16, नोएडा-201301
6. निर्णयित व्यक्ति की परिसमापन आरंभ तिथि	26 दिसंबर 2023
7. परिसमापक का नाम, पता, ई-मेल पता, दूरभाष संख्या तथा पंजीकरण संख्या	नाम : श्री शिव नंदन शर्मा आहुदीबीआईआई पंजीकृत ई-मेल : sharmasan@gmail.com पता : 129, नवजीवन विहार, मू तल, अरविंदो कॉलेज के समीप, नई दिल्ली-110017 वह ई-मेल जिस पर दावे प्रेषित किये जाने हैं इस प्रकार है : liquidator.chom@gmail.com नोबडिल [93] 9940000212 आईबीबीआई पंजीकरण संख्या : IBBI/IPA-001/IP-P00384/2017-18/10641 एकलप केतु है : 06 नवंबर 2024 तक
8. दावों को जमा करने की अंतिम तिथि	25 जनवरी 2024

एतद्वारा सूचित किया जाता है कि क्यूब हाइवेज ऑपरेशन्स मैनेजमेंट प्राइवेट लिमिटेड ने 26 दिसंबर 2023 को स्वैच्छिक परिसमापन आरंभ कर दिया है।

एतद्वारा क्यूब हाइवेज ऑपरेशन्स मैनेजमेंट प्राइवेट लिमिटेड के हितधारकों को निर्देश दिया जाता है कि वे मद 7 के समक्ष वर्णित पते पर परिसमापक के पास 25 जनवरी 2024 को अथवा इससे पूर्व अपने दावों के साक्ष्य प्रस्तुत करें।

वित्तीय ऋणदाताओं या बांधों के अपने साक्ष्य केवल इलेक्ट्रॉनिक माध्यमों द्वारा ईमेल : liquidator.chom@gmail.com पर जमा करेंगे। समस्त अन्य हितधारक बांधों के साक्ष्य व्यक्तिगत रूप से, एक डाक (शिव नंदन शर्मा, क्यूब हाइवेज ऑपरेशन्स मैनेजमेंट प्राइवेट लिमिटेड, 129, मू तल, नवजीवन विहार, अरविंदो कॉलेज के समीप, नई दिल्ली-110017) के पते पर अथवा इलेक्ट्रॉनिक माध्यमों से ईमेल : liquidator.chom@gmail.com पर जमा कर सकते हैं।

बांधों के गलत अथवा प्रामाण्य साक्ष्य जमा करने पर दंड अतिरिक्त किया जाएगा।

हस्ता/-
शिव नंदन शर्मा

दिनांक : 26-12-2023
स्थान : नई दिल्ली

क्यूब हाइवेज ऑपरेशन्स मैनेजमेंट प्राइवेट लिमिटेड के स्वैच्छिक परिसमापन के प्रकरण में परिसमापक

आईबीसी, 2016 के अंतर्गत ई-नीलामी बिक्री सूचना मे. आरजी इन्फ्रा-विन्ड प्राइवेट लिमिटेड (परिसमापन में), CIN : U70101DL2005PTC135052 की आईबीसी 2016 के अंतर्गत समस्त बिक्री सूचना


SHIV NANDAN SHARMA
 Insolvency Professional
 IBBI Regn. No. IBBI/IPA-001/
 IP-P00384/2017-18/10641